

(2024) 07 MEG CK 0067

Meghalaya High Court At Shillong

Case No: Miscellaneous Case (WA) No. 25 Of 2024

Byrnihat Industries Association

APPELLANT

Vs

Meghalaya Power Generation
Corporation Limited Through
The Director Generation,
Lumjingshai, Shillong, Short
Round Road, Meghalaya 
793001 & Ors.

RESPONDENT

Date of Decision: July 31, 2024

Hon'ble Judges: S. Vaidyanathan, CJ; W. Diengdoh, J

Bench: Division Bench

Advocate: R. Dutta, A. Kumar, A.H. Kharwanlang

Final Decision: Disposed Of

Judgement